

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Application No.243 of 2014 (SZ)

Applicant(s)

S.M.Govindasamy, R.N.Pudur Post,
Erode

Vs. The State of Tamil Nadu,
Rep by its Secretary to Govt.,
Forest and Environment Department,
Chennai and others.

Respondent(s)

Legal Practitioner for Applicant

M/s.A.Suresh Sakthi Murugan
and M.Prabhakaran

Legal Practitioner for Respondents

M/s. M.K.Subramanian and
P.Velmani for R-1 and R-4

Mrs. Rita Chandrasekhar
for R-2 and R-3

M/s. P.Valliappan, S.M.S.Shriram
Narayanan and B.Venkatesan for R-5

Mr.Yogeshwaran for R6

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Note of the Registry	Orders of the Tribunal
Item No.1 & 2	<p data-bbox="407 271 756 311">Date: 28th August, 2017</p> <p data-bbox="407 344 1382 532">We have heard Mr.Yogeshwaran, learned counsel appearing for the 6th respondent and Mr.T.Mohan, learned counsel appearing for the applicant.</p> <p data-bbox="407 564 1382 674">Both the parties shall submit their written submissions on or before 05.09.2017.</p> <p data-bbox="500 706 789 747">Reserved for orders.</p> <p data-bbox="967 935 1382 1010">.....,JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="1029 1190 1382 1266">.....,EM (Shri P.S. Rao)</p>

